

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.08.2022 (TUESDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 145 of 2022	Ghanshyam Saini & Ors. Vs. Income Tax Officer & Ors.	Yash Ahluwalia	
2.	Comp. App. (AT) No. 147 of 2022	Momagic Technologies Pvt. Ltd. Vs. ----	Suman Kr. Jha	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 695-696 of 2021	Gouri Shankar Chatterjee Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Raj-R1 Vikash Singh-R3 Sanjit Kr. Nayak-R2
4.	Comp. App. (AT) (Ins) No. 723 of 2021	Agarwal Coal Corporation Pvt. Ltd. Vs. Nilkanth Concast Pvt. Ltd.	V.N. Dubey	Aastha Mehta
5.	Comp. App. (AT) (Ins) No. 755 of 2021	Airwil Intellicity Social Welfare Society Vs. Ascot Projects Pvt. Ltd. & Ors.	Kumar Mihir	Sameer Rastogi-R3 Atul Sharma-R4
6.	Comp. App. (AT) No. 52 of 2022	Bikash Swain Vs. Dinbandhu Satpathy & Ors.	Adarsh Tripathi	Malak Bhatt Udbhav Nanda-R1

For Hearing

7.	I.A. No. 2516 & 2869 of 2021 in Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria Saurabh Jain	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam
8.	Comp. App. (AT) (Ins) No. 361 of 2021	TDH Reality LLP Vs. DHFL Investment Ltd. & Ors.	Monish Ponda	Ekta Bhasin Avina Karnad-R1 Sonali Jai-R2 Raunak Dhillon-R3 Sanjay Baja-R6 Rohit Gandhi-R7&8

9.	Comp. App. (AT) No. 24 of 2021	Ashish Jaiswal Vs. Registrar of Companies, Chhattisgarh & Anr.	Kamaljeet Singh	Harshal Chauhan-R1
10.	Competition App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd. & Anr	R.P Sharma	Malak Bhatt-R1&2 Avishkar Singhvi-R3
11.	Competition App. (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr. With	Aakanksha Kaul	Mayank Bansal-R1
12.	Compensation Application No. 02 of 2019	G. Krishna Murthy Vs. Karnataka Film Chamber of Commerce & Ors.	Aniruddha Deshmukh	Aakanksha Kaul
13.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon –R1 Pankaj Bhagat-R2,4
14.	Competition App. (AT) No. 01 of 2021	Arrdy Engineering Innovations Pvt. Ltd. Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	Shama Nargis Ram Kumar Poornachandran Dinoo Muthappa Ankita Gulati-R2,6
15.	Competition. App. (AT) No. 02 of 2021	Inguran Sorting Technologies LLP Vs. Competition Commission of India & Ors.	Pranjal Prateek	Shrawan Chopra Vaibhav Gaggar Rohan Khatana Pravin Anand-R2

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar